

R.A.No.8/2007

vin

R.A. No.287/05

Dated: 26.11.2008.

HON'BLE MR M. KANTHAIAH, MEMBER (J)
HON'BLE DR A.K. MISHRA, MEMBER (J)

App: None.

Resp: None.

Inspite of conditional order, none is present on behalf of the applicant, which shows that applicant is not interested in prosecuting the case hence, R.A. is dismissed for non-prosecution.


MEMBER (A)


MEMBER (J)

Ak/.

*copy of order
dated 26-11-08
Delivered
-8-12-08*